

NOTIFICATION

Imphal, the 23rd March, 2023

No. 6/72/2023-MASLSA/ With reference to this Authority's Advertisement No. 6/72/2023-MASLSA:289 dated 6th March, 2023, it is hereby notified for information of all concerned that the last date for submission of application forms for the post of Chief Legal Aid Defense Counsel; Deputy Chief Legal Aid Defense Counsel & Assistant Legal Aid Defense Counsel under LADCS Scheme of NALSA is extended upto **1st APRIL 2023.**

Further, it is notified that the criteria for submission of 5 Sessions Judgment & 5 cross examination copies for the post of Chief Legal Aid Defense Counsel; Deputy Chief Legal Aid Defense Counsel is also relaxed.

These issues with the approval of the Hon'ble Executive Chairman, Manipur State Legal Services Authority.



(Ojesh Mutum)

Member Secretary

Manipur State Legal Services Authority

Copy to:

1. The Chairperson/ Secretary, All the District Legal Services Authorities.
2. The Secretary, HCLSC, High Court of Manipur.
3. President/ Secretary, High Court Bar Association of Manipur.
4. President/ Secretary, All Manipur Bar Association.
5. President/ Secretary, All Manipur Ladies Bar Association.
6. President/ Secretary, District Bar Associations.
7. CPC/ e-Court, High Court of Manipur ...*He is requested to upload the notification at the website of High Court of Manipur.*
8. P.S. to the Hon'ble Executive Chairman, MASLSA.
9. Notice Board.